

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.146
TO BE ANSWERED ON 22.07.2024

THE CONSERVATION AND PROTECTION OF VELLORE FORT

146. SHRI THIRU D M KATHIR ANAND:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has allocated funds for the conservation and protection of Vellore Fort and other Centrally protected Monuments in Vellore Parliamentary constituency of Tamil Nadu;
- (b) if so, the details thereof and the funds allocated during the last five years, year-wise;
- (c) whether it is a fact that the Archaeological Survey of India has restricted the State Government or Public from using the ground for their meetings; and
- (d) if so, the details thereof and the steps taken by the Government to allow the State Government or Public forum to conduct their meetings at the ground?

ANSWER

MINISTER OF CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) The Government has allocated funds for the conservation and protection of & Vellore Fort and other Centrally Protected Monuments in Vellore Parliamentary constituency of Tamil Nadu. The details of the funds allocated during the last five years are given in Annexure-I.
- (b) No, Sir. Archaeological Survey of India (ASI) has not restricted the State Government or member of the public from using the ground for their meetings.
- (c) Such permissions are subject to the provisions prescribed under the Ancient Monuments and Archaeological Sites and Remains Rules 1959.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 146 FOR 22.07.2024.

Sl. No.	Name of the Monument	2019-20	2020-21	2021-22	2022-23	2023-24
		(Amount in Rs.)				
1.	Fort, Vellore	52,78,140	7,35,824	72,87,064	1,30,47,228	1,31,28,321
2.	Old Mosque inside fort, Vellore	1,24,386	85,612	2,68,129	2,02,043	1,41,760
3.	Jalakanteswara Temple, Vellore	27,96,049	1,90,929	26,76,655	6,57,130	35,71,991